

Shri Damani: May I know whether Government is considering to restart the closed mills in consultation with State Governments as they have done in the case of textile industry?

Shri Kanungo: As I have said, we are making efforts to start two mills which are likely to be started very soon. We are making efforts for starting the other mills also.

Shri Rameshwar Tantia: I do not know what is the reply to my question. The hon. Minister said that workers are adjusted in other mills. I want to know as to how the workers of the Katihar mill were adjusted in the Calcutta mill who have purchased their working hours.

Shri Manubhai Shah: In the case of Katihar mills we are not transferring. What the hon. Member says is quite right. How can Bihar labour be transferred to Calcutta? Therefore we are trying to re-start the Katihar mill there itself by investigating the affairs of the company and, if possible, by taking action under section 18A of the Industries Act.

Shri Bimal Ghose: The Government has set up a committee to enquire into the conditions of jute mills including this problem as to whether there was unemployment as a result of this selling off of working hours. Do I understand that the committee has reported and has said that there is no unemployment as a result of such transfer?

Shri Manubhai Shah: We went into this carefully and also with the labour representatives. By and large, there has been no unemployment caused due to working time agreement which is in operation in Calcutta for the last 60 to 65 years.

Shri Aurobindo Ghosal: May I know whether the workers of the two closed mills, the Lawrence Jute mills and Fort Gloster Jute Mills (Old) have not been transferred to any mill and may I know the conditions of their service?

Shri Kanungo: My information is that all the looms have been transferred. About particular mills and the particular information which the hon. Member wants, if he gives separate notice, I will make enquiries.

Automobile Industry Reviewing Committee



Shri Padam Dev:
Shri Ram Krishan Gupta:
Shri M. L. Dwivedi:
Pandit D. N. Tiwary:
Shri Prakash Vir Shastri:
Shri Subodh Hansda:
Shri S. C. Samanta:
Shri K. C. Majhi:
Shri S. M. Banerjee:
Shri Panigrahi:
Shri P. C. Borooah:
Shri Sadhan Gupta:
Shri D. C. Sharma:
Shri Ajit Singh Sarhadi:
Shri Shree Narayan Das:
Shri A. M. Tariq:
Shri Ansar Harvani:
Dr. Ram Subhag Singh:
Shri Warior:
Shri T. B. Vittal Rao:
Shri Kodyan:
Shri N. E. Muniswamy:
Shrimati Mafida Ahmed:
Shri Merarka:
 *362. { **Shri Anirudh Sinha:**
Shri Hem Barua:
Shri Narayanankutty Menon:
Shri Punnoose:
Shri Parulekar:
Shri A. K. Gopalan:
Shri Vasudevan Nair:
Shri Bibhuti Mishra:
Shri Khimji:
Shri Subbiah Ambalam:
Shri Venkateshwar Rao:
Sardar Iqbal Singh:
Shri Ramakrishna Reddy:
Shrimati Ila Palchoudhuri:
Shrimati Renu Chakravarty:
Shri K. S. Ramaswamy:
Shri V. P. Nayar:
Shri Achar:
Shri Goray:

Shri Kunhan:
 Shri Aurebindo Ghosal:
 Shri Wodeyar:
 Shri Vidya Charan
 Shukla:
 Shri Rameshwar Tantia:
 Shri Harish Chandra
 Mathur:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 1929 on the 1st September, 1959 and state:

(a) whether the Automobile Industry Reviewing Committee has since submitted its report;

(b) if so, the main recommendations thereof; and

(c) the decisions taken thereon?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). The Committee is expected to submit its final report by the end of December, 1959.

Mr. Speaker: What more is to be asked?

Some Hon. Members rose—

Mr. Speaker: I will call one after another four or five Members.

श्री पद्म रेव : यह रिपोर्ट अक्टूबर में सबमिट होनी थी। क्या कारण है कि इस में यह देरी हुई है ?

श्री मनुभाई शाह : इस में काम इतना ज्यादा है कि दो महीने के अन्दर कमेटी अपनी काम खत्म नहीं कर सकी। हम लिए और दो महीने दिये गये हैं।

श्री पद्म रेव : क्या माननीय मंत्री महोदय यह बतला सकेंगे कि किसने प्रकार की मोटर-कारे सरकार के बिचारार्थिन हैं ?

श्री मनुभाई शाह : जब तक कि कमेटी की रिपोर्ट नहीं आती है, अब तक उस के बारे में कहना मुश्किल है।

Shri Bimal Ghose: May I know whether the hon. Minister will en-

lighten us as to how many proposals have been received and from which parties that the committee are considering?

Shri Manubhai Shah: It may be better to await the report which will give all the details of the proposals received and the comments of the committee thereon. A large number of proposals have been received.

Shri V. P. Nayar: May I know whether the committee has been asked to estimate the expenditure which has become necessary on re-tooling by the automobile manufacturers in view of the yearly changes of patterns of cars?

Shri Manubhai Shah: As far as the inference in the latter part of the question is concerned, it is not correct that we allow model changes every year. As a matter of fact, most of the models have been frozen to 1956 or 1955. As far as the first part of the question is concerned, the terms of reference are so comprehensive that what the hon. Member has in mind will also be looked into by the committee.

Shri Kamalnayan Bajaj: There was a report in the papers that an interim report of the committee has been submitted to the Ministry. May I know whether it is a fact and if it is a fact, could we know the salient points of it?

Shri Manubhai Shah: An interim report has been submitted. It only deals with certain parts of the problem. Therefore, it is felt that it is better to wait till the whole report is submitted. The Government will consider the whole report and then place it on the Table of the House.

Shri Kamalnayan Bajaj: What is the idea of the interim report if it is not placed before the House? If the final report is coming, any reasons in the interim report are lost.

Shri Manubhai Shah: That gives time to the Government to consider, because there are distinct questions before the committee under the terms of reference. It only saves the time of the country and of the House.

Shri V. P. Nayar: We found in the press the photograph of a car, small size low price car, the type of which was given by Hindustan Aircraft. May I know whether this committee was asked to study the potential of H.A.L. to develop and make this car in a big way?

Shri Manubhai Shah: All proposals submitted to the committee or which come to the notice of the committee are going to be taken notice of by it. We may await their recommendations before we can say anything on the matter.

Shrimati Renu Chakravartty: May I know if it is a fact that models which may compete with the existing medium-sized models are completely barred by the terms of reference of this committee?

Shri Manubhai Shah: As far as this particular aspect of the matter is concerned, we share the feeling of the country generally expressed and in this House that there is perhaps need for a light and sturdy car within the price range of Rs. 5000 and Rs. 7000 which would suit the pockets and economy of the middle class and lower middle class. Therefore, this specific matter has been referred to the committee. We do hope that as soon as the report is received, some decision on all the matters will be taken.

Shri Morarka: May I know, Sir....

Mr. Speaker: No, no. I am not going to allow. Hon. Members will wait until the report is placed on the Table of the House.

Shri Morarka: The point is this. An interim report has been submitted on this. The question is, what are the main features of this interim report and what is the necessity for submitting the main report. That is something.....

Mr. Speaker: Hon. Member was evidently not attentive. Shri Kamal-

nayan Bajaj put the very same question and answer has been given already. Next question.

रावी में बाढ़ के कारण भारत-पाक सीमा में परिवर्तन

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*३६३. { श्री प्रकाश बीर शास्त्री:
श्री नरबेब स्वातक :

क्या बंबेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रावी की बाढ़ से प्राप्त वर्ष भारत-पाक सीमा में कुछ हेर-फेर हो जाता है.

(ख) इस बाढ़ से अब तक भारत का कितना भू-भाग पाकिस्तानी क्षेत्र में चला गया है. और

(ग) रावी के जल प्रवाह को घटाने में क्या प्रयास करने के लिये दोनों देशों की ओर से क्या कुछ संयुक्त प्रयत्न किये गये हैं ?

बंबेशिक-कार्य मंत्री के सभा-सचिव (श्री सावत अली कां) : (क) और (ख). रावी नदी की घाग में परिवर्तन होने रहने के कारण, १५ अगस्त, १९४७ में लेकर ३१ दिसम्बर, १९५८ तक की अवधि में अमृतसर जिले की १०,४२६ एकड़ भूमि नदी की पाकिस्तानी दिशा में चली गई।

चालू साल के बारे में सूचना इकट्ठी की जा रही है।

(ग) जी नहीं।

श्री प्रकाश बीर शास्त्री. क्या मैं जान सकता हू कि भारत का जो भाग रावी नदी के प्रवाह-परिवर्तन से पाकिस्तान की ओर चला गया है, क्या उस को प्राप्त करने की दिशा में सरकार की ओर से कोई प्रयत्न किया जा रहा है ?

प्रधानमंत्री तथा बंबेशिक-कार्य मंत्री (श्री जवाहरलाल नेहरू) : वह तो बिलकुल पानी के नीचे है।